# GOVERNMENT OF INDIA
## MINISTRY OF HEALTH AND FAMILY WELFARE
## DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA
## UNSTARRED QUESTION No-2993
## TO BE ANSWERED ON 13.12.2024

## DIGITAL HEALTH CARE APPS

**2993 DR KADIYAM KAVYA:**

Will the Minister of **HEALTH and FAMILY WELFARE** be pleased to state:

(a) whether the Government has any data regarding the Digital Healthcare apps currently operational in the country;
(b) if so, the details thereof and if not, the reasons therefor;
(c) whether the Government has analyzed the authenticity of such apps; and
(d) if so, the details thereof and if not, the reasons therefor?

## ANSWER
## THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
## (SHRI PRATAPRAO JADHAV)

**(a) to (d)** Government of India has launched Ayushman Bharat Digital Mission (ABDM) which aims to develop the backbone necessary to support the integrated digital health infrastructure of the country and create longitudinal electronic health record(EHR) for the citizen.

Union Health Ministry has notified electronic health record (EHR) Standards to promote data standards which can facilitate interoperability of healthcare information across various health IT systems.

National Health Authority (NHA) has issued several guidelines and notification to govern the conduct of digital health applications which are integrated with ABDM ecosystem. These include Health Data Management Policy, Data Privacy Policy and ABDM Health Records (PHR), Mobile App Privacy Policy, which set out the minimum standards for data privacy and protection.

NHA has also defined polices and procedures for authenticating digital healthcare applications which are part of ABDM ecosystem. Through a sandbox environment applications are validated and integrated within ABDM framework for facilitating wider use of digital health application across the country.

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